

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1825

ANSWERED ON:01.12.2011

SCAM IN TRANSPORTATION OF COMMODITIES

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Will the Minister of RAILWAYS be pleased to state:

(a) whether recent investigations have revealed various scams in transportation of commodities such as iron ore, coal, fertilizers etc. involving iron ore miners and others in the country, including in the State of Odisha, Jharkhand, Karnataka etc.;

(b) if so, the details thereof;

(c) whether the Central Vigilance Commission has also come out with any report in this regard;

(d) if so, the details thereof and the action taken by the Railways in this regard; and

(e) the steps being taken by the Railways in the aftermath of such scams to prevent recurrence of such cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

(a) to (d): A case of misleading declaration of iron ore by a company has recently been detected by South Eastern Railway. The case has been handed over by Central Vigilance Commission (CVC) to Central Bureau of Investigation (CBI) for further investigation.

(e): Existing provisions are considered adequate for dealing with cases of misleading declaration by delinquent firms. However, instructions are reiterated from time to time.